

<b>West Tripura Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2019</b>				
<b>Court- wise pendency of Cases as on 28.02.2019</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri S. Datta Purkayastha,</b> District and Sessions Judge, Agartala	649	216	<b>865</b>
2	<b>Sri B. Palit,</b> ADJ., (Court No. 2), Agartala	316	186	<b>502</b>
3	<b>Sri S. Sharma Roy,</b> ADJ., (Court No. 3), Agartala	635	114	<b>749</b>
4	<b>Sri Ravi Dahiya,</b> ADJ., (Court No. 4), Agartala	537	115	<b>652</b>
5	<b>Sri Sanjoy Bhattacharjee,</b> ADJ., (Court No. 5), Agartala	144	161	<b>305</b>
6	<b>Sri S. B. Datta,</b> Judge, Family Court, Agartala	401	197	<b>598</b>
7	<b>Sri P. Kumar,</b> Addl. Judge, Family Court, Agartala	390	275	<b>665</b>
8	<b>Sri Debashish Kar,</b> CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	349	29	<b>378</b>
9	<b>Sri Motom Debbarma,</b> CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	410	28	<b>438</b>
10	<b>Smti S. Mukherjee,</b> CJM-cum-Civil Judge (Sr. Div), Agartala	102	673	<b>775</b>
11	<b>Sri Sarbajeet Choudhury,</b> Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	141	1325	<b>1466</b>
12	<b>Sri Shaurav Saha,</b> CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	162	479	<b>641</b>
13	<b>Smti Chhandita Debnath,</b> CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	85	414	<b>499</b>
14	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 1, Agartala ( <b>Vacant</b> ), charge Remains with <b>Smti M. Das</b> , JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	30	0	<b>30</b>
15	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 2, Agartala ( <b>Vacant</b> ), charge remains with <b>Smti Jekashmee Debbarma</b> , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	0	0	<b>0</b>
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala( <b>Vacant</b> ), charge remains with <b>Smti Jekashmee Debbarma</b> , JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	28	407	<b>435</b>
17	<b>Smti Jekashmee Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4,	19	548	<b>567</b>
18	<b>Smti Mitra Das,</b> JM., First Class-cum-Civil Judge (Jr. Div), Court No.5, Agartala	23	659	<b>682</b>
19	<b>Sri Sanjan Lal Tripura,</b> JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	27	498	<b>525</b>
<b>Total</b>		<b>4448</b>	<b>6324</b>	<b>10772</b>
<b>Station-wise pendency of Cases as on 28.02.2019</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Agartala	3657	5852	<b>9509</b>
<b>Total</b>		<b>3657</b>	<b>5852</b>	<b>9509</b>
2	Family Court	401	197	<b>598</b>
3	Addl. Judge, Family Court, Agartala	390	275	<b>665</b>
<b>Grand Total</b>		<b>4448</b>	<b>6324</b>	<b>10772</b>

<b>Gomati Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2019</b>				
<b>Court- wise pendency of Cases as on 28.02.2019</b>				
<b>Sl. No.</b>	<b>Name and Desigantion of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri A. K. Nath,</b> District and Sessions Judge, Udaipur	226	92	<b>318</b>
2	<b>Sri Sankar Lal Dutta,</b> Additional District and Sessions Judge, Udaipur	200	136	<b>336</b>
3	<b>Smti Sankari Das,</b> Judge, Family Court, Udaipur	104	197	<b>301</b>
4	<b>Sri R. Bhattacharjee,</b> CJ (Sr.Div) & ASST. SJ., Udaipur	132	12	<b>144</b>
5	<b>Sri Dharmendu Das,</b> CJM-cum-Civil Judge (Sr. Div), Udaipur	31	139	<b>170</b>
6	<b>Smti Tanusree Debnath,</b> CJ (Jr. Div)-cum- JM. First Class, Udaipur	23	168	<b>191</b>
7	<b>Smti Dorothi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	4	90	<b>94</b>
8	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur ( <b>Vacant</b> ), charge remains with <b>Smti Dorothi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	7	73	<b>80</b>
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, ( <b>Vacant</b> ), charge remains with <b>Sri Satyajit Das,</b> CJ (Jr. Div) & JM First Class, Amarpur, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	0	0	<b>0</b>
10	<b>Sri Satyajit Das,</b> CJ (Jr. Div) & JM First Class, Amarpur	16	246	<b>262</b>
<b>Total</b>		<b>743</b>	<b>1153</b>	<b>1896</b>
<b>Station-wise pendency of Cases as on 28.02.2019</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Udaipur	623	710	<b>1333</b>
2	Amarpur	16	246	<b>262</b>
<b>Total</b>		<b>639</b>	<b>956</b>	<b>1595</b>
3	Family Court	104	197	<b>301</b>
<b>Grand Total</b>		<b>743</b>	<b>1153</b>	<b>1896</b>

<b>South Tripura Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2019</b>				
<b>Court- wise pendency of Cases as on 28.02.2019</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Goutam Debnath,</b> District and Sessions Judge, Belonia	588	257	<b>845</b>
2	<b>Smti Aprarjita Debbarma,</b> Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	26	16	<b>42</b>
3	<b>Sri V. P. Debbarma,</b> CJM-cum-Civil Judge (Sr. Div), Belonia	20	748	<b>768</b>
4	<b>Smti Hena Begam,</b> CJ (Jr. Div)-cum-JM First Class, Belonia	174	1424	<b>1598</b>
5	JM., First Class-cum-Civil Judge (Jr. Div), Belonia(Vacant), charge remains with <b>Smti Hena Begam,</b> CJ (Jr. Div)-cum-JM First Class, Belonia	72	705	<b>777</b>
6	<b>Sri Saikat Das,</b> SDJM-cum-Civil Judge (Jr. Div), Sabroom,	5	70	<b>75</b>
7	<b>Sri Rajarshi Chakraborty,</b> CJ (Jr. Div)-cum-JM., First Class, Sabroom	22	53	<b>75</b>
<b>Total</b>		<b>907</b>	<b>3273</b>	<b>4180</b>
<b>Station-wise pendency of Cases as on 28.02.2019</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Belonia	880	3150	<b>4030</b>
2	Sabroom	27	123	<b>150</b>
<b>Grand Total</b>		<b>907</b>	<b>3273</b>	<b>4180</b>

<b>Unakoti Judicial District</b>				
<b>Court-wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2019</b>				
<b>Court-wise pendency of Cases as on 28.02.2019</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri P. K. Dutta,</b> District and Sessions Judge, Kailashahar	119	107	<b>226</b>
2	<b>Smti Sudipta Choudhury,</b> Additional District and Sessions Judge, Kailashahar	25	63	<b>88</b>
3	<b>Sri Udit Choudhury,</b> Judge, Family Court, Kailashahar	75	92	<b>167</b>
4	<b>Sri Mridul Chakraborty,</b> CJ (Sr.Div) & ASST. SJ., Kailashahar	79	5	<b>84</b>
5	<b>Sri Purandar Prasad Paul,</b> CJM-cum-Civil Judge (Sr. Div)., Kailashahar	58	535	<b>593</b>
6	<b>Sri Raja Gupta,</b> CJ (Jr. Div)-cum- JM First Class, Kailashahar	120	458	<b>578</b>
7	<b>Sri Ramangshu Shekhar Bhattacharjee,</b> JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	65	371	<b>436</b>
8	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar, (Court No.2) ( <b>Vacant</b> ), charge remains with <b>Sri P. P. Paul</b> , CJM-cum-Civil Judge (Sr. Div)., Kailashahar	0	0	<b>0</b>
<b>Total</b>		<b>541</b>	<b>1631</b>	<b>2172</b>
<b>Station-wise pendency of Cases as on 28.02.2019</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	466	1539	<b>2005</b>
<b>Total</b>		<b>466</b>	<b>1539</b>	<b>2005</b>
2	Family Court	75	92	<b>167</b>
<b>Grand Total</b>		<b>541</b>	<b>1631</b>	<b>2172</b>

**North Tripura Judicial District****Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2019****Court- wise pendency of Cases as on 28.02.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri Jesthamani Murasing,</b> District and Sessions Judge, Dharmanagar	297	153	<b>450</b>
2	<b>Sri Ramdas Chattopadhyay,</b> CJ (Sr.Div) & ASST. SJ., Dharmanagar	125	21	<b>146</b>
3	<b>Sri Gobinda Das,</b> CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	99	703	<b>802</b>
4	<b>Smti Lopamudra Dasgupta,</b> CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	195	602	<b>797</b>
5	<b>Smti Anindita Deb Ray,</b> JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	70	321	<b>391</b>
6	SDJM-cum-Civil Judge (Jr. Div) Kanchanpur( <b>Vacant</b> ), charge remains with <b>Sri Amarjit Dey,</b> CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	1	346	<b>347</b>
7	<b>Sri Amarjit Dey,</b> CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	7	141	<b>148</b>
<b>Total</b>		<b>794</b>	<b>2287</b>	<b>3081</b>

**Station-wise pendency of Cases as on 28.02.2019**

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	786	1800	<b>2586</b>
2	Kanchanpur	8	487	<b>495</b>
<b>Grand Total</b>		<b>794</b>	<b>2287</b>	<b>3081</b>

**Sepahijala Judicial District****Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2019****Court- wise pendency of Cases as on 28.02.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri Vishwajeet Pandey,</b> District & Sessions Judge, Sonamura	206	131	<b>337</b>
2	<b>Sri Uttam Hrishidas,</b> CJM-cum-Civil Judge (Sr. Div), Sonamura	130	519	<b>649</b>
3	<b>Smti Jumili Debbarma,</b> CJ (Jr. Div)-cum- JM., First Class, Sonamura	59	582	<b>641</b>
4	<b>Smti Yashvi Taneja,</b> JM., First Class-cum-Civil Judge (Jr. Div), Sonamura	46	316	<b>362</b>
5	ADJ., Bishalgarh ( <b>Sri S. Sharma Roy</b> holding Camp Court at Bishalgarh for 2 weeks in a month alternatively in addition to his Court at Agartala)	273	215	<b>488</b>
6	<b>Smti Nandita Bhattacharyya,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	13	2318	<b>2331</b>
7	CJ (Jr. Div)-cum- JM., First Class, Bishalgarh( <b>Vacant</b> ), charge remains with <b>Smti N. Bhattacharyya,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	43	1773	<b>1816</b>
<b>Total</b>		<b>770</b>	<b>5854</b>	<b>6624</b>

**Station-wise pendency of Cases as on 28.02.2019**

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	714	1763	<b>2477</b>
2	Bishalgarh	56	4091	<b>4147</b>
<b>Grand Total</b>		<b>770</b>	<b>5854</b>	<b>6624</b>

<b>Khowai Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2019</b>				
<b>Court- wise pendency of Cases as on 28.02.2019</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Gautam Sarkar,</b> District and Sessions Judge, Khowai	139	402	<b>541</b>
2	<b>Sri Subhra Nath,</b> CJM-cum-Civil Judge (Sr. Div), Khowai	48	1295	<b>1343</b>
3	<b>Smti Ishika Dan,</b> CJ (Jr. Div)-cum- JM., First Class, Khowai	37	503	<b>540</b>
4	<b>Smti Deepa Bhattacharya,</b> JM., First Class-cum-Civil Judge (Jr. Div), Khowai	27	327	<b>354</b>
<b>Total</b>		<b>251</b>	<b>2527</b>	<b>2778</b>
<b>Station-wise pendency of Cases as on 28.02.2019</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Khowai	251	2527	<b>2778</b>
<b>Total</b>		<b>251</b>	<b>2527</b>	<b>2778</b>

**Dhalai Judicial District****Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2019****Court- wise pendency of Cases as on 28.02.2019**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri S. K. Majumder,</b> District and Sessions Judge, Ambassa	71	426	<b>497</b>
2	<b>Sri Manabendra Debbarma,</b> CJM-cum-Civil Judge (Sr. Div), Ambassa	41	121	<b>162</b>
3	<b>Sri Ramanuj Bhattacharjee,</b> CJ (Jr. Div)-cum- JM., First Class, Ambassa	12	60	<b>72</b>
4	<b>Sri Hrishikesh Chakrabarti,</b> Additional District & Sessions Judge, Kamalpur	55	154	<b>209</b>
5	<b>Sri Subhadeep Saha,</b> SDJM-cum-Civil Judge (Jr. Div) Kamalpur	3	117	<b>120</b>
6	<b>Sri Divya Prakash Mishra,</b> CJ (Jr. Div)-cum-JM., First Class, Kamalpur	23	115	<b>138</b>
7	<b>Sri Dulal Kanti Sukla Das,</b> SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	13	1924	<b>1937</b>
8	<b>Sri Saamyajyoti Debnath,</b> SDJM-cum-Civil Judge (Jr. Div), Gandacherra	0	32	<b>32</b>
<b>Total</b>		<b>218</b>	<b>2949</b>	<b>3167</b>

**Station-wise pendency of Cases as on 28.02.2019**

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	124	607	<b>731</b>
2	Kamalpur	81	386	<b>467</b>
3	Longtharai Valley	13	1924	<b>1937</b>
4	Gandacherra	0	32	<b>32</b>
<b>Total</b>		<b>218</b>	<b>2949</b>	<b>3167</b>



**District-wise pendency of cases as on 28.02.2019**

<b>Sl. No.</b>	<b>Name of the Districts</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	West Tripura Judicial District, Agartala	<b>4448</b>	<b>6324</b>	<b>10772</b>
2	Gomati Judicial District, Udaipur	743	1153	<b>1896</b>
3	South Tripura Judicial District, Belonia	907	3273	<b>4180</b>
4	Unakoti Judicial District, Kailashahar	541	1631	<b>2172</b>
5	North Tripura Judicial District, Dharmanagar	794	2287	<b>3081</b>
6	Sepahijala Judicial District, Sonamura	770	5854	<b>6624</b>
7	Khowai Judicial District, Khowai	251	2527	<b>2778</b>
8	Dhalai Judicial District	218	2949	<b>3167</b>
<b>Total</b>		<b>8672</b>	<b>25998</b>	<b>34670</b>